

**R.O.C.No. 31051-A/2021/B2**



**CIVIL JUDGE**  
**TRANSFER & POSTING**

**NOTIFICATION No. 130 / 2021**

The Government, in G.O.(Ms).No.50, Home(Cts-III) Department, dated 22.01.2020, had issued orders for the constitution of **District Munsif-cum-Judicial Magistrate Court at Kunnam in Perambalur District.**

Tmt. V.Sivagamasundary, District Munsif-cum-Judicial Magistrate, Srirangam, is transferred and posted as District Munsif-cum-Judicial Magistrate, Kunnam, in the aforesaid newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED: 21.04.2021.**

**Sd./-P.Dhanabal**  
**REGISTRAR GENERAL**

